

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 30 OF 2020

Asmaa Abdul Kadar Ali

..... Petitioner

V e r s u s

The State

..... Respondent

Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondent.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 7th September, 2020

P.C.

1. At the request of Mr. T. George John, the learned Counsel for the petitioner, we adjourn this matter to the 14.09.2020 in order to enable the petitioner to file an affidavit in rejoinder.

2. Mr. T. George John, learned Counsel, states that the copy of the rejoinder will be furnished in advance to the learned Additional Public Prosecutor by email/whatsapp.

3. Stand over to 14.09.2020.

M. S. JAWALKAR

M. S. SONAK, J.

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